

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.666/96

M.A.No.697/96

New Delhi this the 11th day of November, 1996.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

Siri Bhagwan,
R/o Village & P.O. Mahipalpur,
New Delhi-110037.Applicant

(By Advocate : None)

VERSUS


1. Lt Governor of Delhi
National Capital Territory of Delhi,
Delhi.
2. Commissioner of Police Delhi
Delhi Police Headquarters
MSO Building, I.P. Estate,
New Delhi.
3. Dy Commissioner of Police,
IIIrd Bn D.A.P New Police Lines
Kingsway Camp, Delhi.Respondents

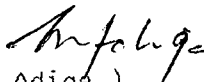
(By Advocate : None)

ORDER (ORAL)

(By Hon'ble Shri S.R. Adige, Member (A))

We note that applicant ~~was~~ ^{on} constantly
absent ~~from~~ ^{and} 7.5.96, 6.8.96, ^{and he is also absent today,} 20.8.96. It appears
that he is not interested in pursuing the O.A.
which is dismissed in default and for
non-prosecution.


(Dr A. Vedavalli)
Member (A)


(S.R. Adige)
Member (A)

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